

C.A.No. 3476 OF 2001

ITEM No.3

Court No. 6

SECTION IX
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.3476/2001

LUIS CAETANO VIEGAS

Appellant (s)

VERSUS

ESTRELINA MARIANA R.M.A.DA COSTA AND ORS
(With prayer for interim relief)
(Office report)

Respondent (s)

Date : 16/01/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE BISHESHWAR PRASAD SINGH

For Appellant (s) Mr. Chander Shekhar Ashri,Adv.

For Respondent (s) Ms. Dhruv Mehta, Adv.
Ms. Shobha, Adv.
Ms. Anu Mehta, Adv.
M/s K.L. Mehta & Co.,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

Not to be taken up this week.

.SP1

(Meenu Sethi)
Court Master

(Om Prakash)
Court Master